



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.02.2024

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 16.02.2024, will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1080 of 2022 (PH)	Globomet Engineering Pvt. Ltd. Vs. Shri Tejas J Parikh & Ors.	Shlok Chandra	Harsh N. Gokhale Haider Ali-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar